

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER DRUGS AND
COSMETICS

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): I beg to lay on the Table a copy of the Drugs and Cosmetic (Fifth Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1098 in Gazette of India dated the 24th July, 1976 under section 38 of the Drugs and Cosmetics Act, 1940. [Placed in Library. See No. L.T.-11226/76.]

NOTIFICATIONS UNDER FOREIGN CONTRI-
BUTION (REGULATION) ACT.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMEN-
TARY AFFAIRS: (SHRI B. SHAN-
KARANAND): Sir, on behalf of Shri
F. H. Mohsin, I beg to lay on the
Table—

(1) A copy of Notification No. G.S.R. 755(E) (Hindi and English versions) published in Gazette of India dated the 5th August, 1976 issued under sub-section (3) of section 1 of the Foreign Contribution (Regulation) Act, 1976

(2) A copy of the Foreign Contribution (Regulation) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 756(E) in Gazette of India dated the 5th August, 1976, under sub-section (3) of section 30 of the Foreign Contribution (Regulation) Act, 1976. [Placed in Library. See No. L.T.-11227/76.]

NOTIFICATIONS UNDER TAMIL NADU
MOTOR VEHICLES TAXATION ACT AND A
STATEMENT

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English

versions) under sub-section (2) of section 25 of the Tamil Nadu Motor Vehicles Taxation Act, 1974 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:—

(i) G.O. Ms. 2242 published in Tamil Nadu Government Gazette dated the 14th September, 1974.

(ii) G.O. Ms. 879 published in Tamil Nadu Government Gazette dated the 11th June, 1975 making certain amendment to the Tamil Nadu Motor Vehicles Taxation Rules, 1974.

(iii) G.O. Ms. 1975 published in Tamil Nadu Government Gazette dated the 19th November, 1975.

(iv) G.O. Ms. 63 published in Tamil Nadu Government Gazette dated the 12th January, 1976.

(v) G.O. Ms. 397 published in Tamil Nadu Government Gazette dated the 17th March, 1976.

(vi) G.O. Ms. 414 published in Tamil Nadu Government Gazette dated the 24th March, 1976.

(vii) G.O. Ms. 427 published in Tamil Nadu Government Gazette dated the 24th March, 1976.

(viii) G.O. Ms. 746 published in Tamil Nadu Government Gazette dated the 1st April, 1976.

(ix) G.O. Ms. 633 published in Tamil Nadu Government Gazette dated the 7th April, 1976.

(x) G.O. Ms. 834 published in Tamil Nadu Government Gazette dated the 9th April, 1976.

(xi) G.O. Ms. 840 published in Tamil Nadu Government Gazette dated the 9th April, 1976.

(xii) G.O. Ms. 704 published in Tamil Nadu Government Gazette dated the 14th April, 1976.